

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/355(KB)2021
IA(I.B.C)/869(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS GHANSHYAM DAS AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

For the Resolution Professional

Mr. Shaunak Mitra, Adv.
Ms. Ankita Agrahari, Adv.
Mr. Saptarshi Kar, Adv.
Mr. Birendra Kumar Tripathi, RP in person

For the Financial Creditor

Mr. Deepanjan Dutta Roy, Adv.
Ms. Sanjana Jha, Adv.

For Personal Guarantor

Mr. Mainak Bose, Adv.
Mr. Neeraj Kr. Pandey, Adv.
Mr. S.M. Akhter, Adv.

ORDER

1. Ld. Counsel for the parties present.

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2. Report has been filed by the RP under Section 99(1) of IBC, 2016. The same is taken on record.
3. Registry is directed to issue notice to Financial Creditor and Personal Guarantor for filing their objection, if any, before the next date of hearing.
4. Post the matter on **19.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**